

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 201 OF 2017 &
IA NOS. 514 & 861 OF 2017**

Dated: 17th October, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**BLA Power Pvt. Ltd. Appellant(s)
Vs.
State of Madhya Pradesh through Energy Departments & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv
Ms. Shiksha Ohri
Mr. Hemant Singh

Counsel for the Respondent(s) : Mr. P.K.Kaurav, Sr. Adv.
Mr. Ashish Anand Bernard for R-2/MPPMCL

Mr. Anshuman Ashok for
Mr. Vikas Upadhyay for R-3

Ms. Mandakani Ghosh
Ms. Ritika Singhal
Mr. Gajendra Tiwari for R-6

ORDER

We have heard learned counsel for the appellant.

List the matter for further hearing on **20.11.2017.**

**(I. J. Kapoor)
Technical Member**

ts/kt

**(Justice Ranjana P. Desai)
Chairperson**